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the years 1982-83 and 1983-84 upto 31st January, 1984;

- (b) the loss of human lives due to such accidents:
- (c) the extent of damage to the property of the ports;
- (d) the value of damages caused to the port users; and
- (e) the steps taken by Government to investigate into the causes of accidents and for prevention of such accidents in

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHA-BILITATION (SHRI DHARMAVIR): (a) and (b) The number of fatal and nonfatal accidents reported to the inspectorates of Dock Safety in respect of major ports are as given below:-

Year	Fetal - accident	Non-fetal accident
1982	28	1312
1983	17	1488
Jan. 1984 (Provisiona	1)	96

- (c) and (d) Department of Labour has no information on this. These would be collected and made available to the Hon'ble Member.
- (e) All fatal and serious accidents are investigated and in cases of violation of regulations appropriate prosecution actions have been taken, where deemed necessary.

Supply of Power to Railways and other Core Sector industries by DVC

..2045. SHRI DEBENDRA NATH BARMAN: SHRI NEPALDEV BHATTA-CHARJEE: SHRI ARABINDRA GHOSH:

Will the Minister of ENERGY be pleased to state;

- (a) whether Central Government are aware of the fact that the former Chairman of Damodar Valley Corporation had taken -arbitary action in supplying power to the Railways and other core setcor industries without the knowledge of State Government of Bihar and West Bengal: and
- (b) if so, what is the reaction of the Central Government this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN): (a) No, Sir. There was ylo question of making an arbitrary allocation, The allocation of power for Railways coal and steel was finalised by the Chapman D. V. C. keeping in view the requirements of transportation and the core sector for the national economy. This aUocation was placed before the Board of D. V. C. on 11-3-82 and was noted by the Board which includes the representatives of the Governments of West Bengal and Bihar.

(b) Docs not arise.

Protest against finalising new contract with consumer by DVC

2046. SHRI DEBENDRA NATH BARMAN: SHRI NEPALDEV BH ATTACHARJEE: SHRI ARABINDA GHOSH:

Will the Minister of ENERGY bf pleased to state:

(a) whether the Central Govern-) ment are aware that at a meeting of

the Damodar Valley Corporation Board in Calcutta On January 27, 1934, tEe two participants State Governments, namely West Bengal and Bihar, had registered a strong protest against the arbitrary action of the DVC Chairman in finalising new contracts with consumers without informing them; and

(b) if so, what is the reaction of the Central Government in thi_s regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) A meeting has been taken in the Department of Power on 1&-3-1984, wherein West Bengal representatives have been asked to give their views on future allocations of power from D.V.C.

Supply of power to collieries by DVC

2047. SHRI DEBENDRA NATH BARMAN:

SHRI NEPALDEV BHATTACHARJEE. SHRI ARABINDA GHOSH:

Will the Minister of ENERGY be pleased to state:

- (a)" whether Government's attention has been drawn to the allegations that illegal deals have been made by the Damodar Valley Corporation (DVC) with collieries and some other industries for the supply of power; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN); (a) There have been no illegal deals.

(b) Hoes not arise.

Production of drugs by M/s. Pfizer Ltd.

@2048. SHRI RAM BHAGAT PASWAN: Will the Minister of CHE-MICALS AND FERTILIZERS be pleased to state;

- (a) whether it is a fact that M|s. Pfizer Ltd. manufacture drugs in high technology areas whereas the Indian companies are engaged in the manu facture of these every drugs whether it is also a fact that they have not taken any steps to increase their ex port and they are selling sub-standard medicines in the Indian market; and
- (b) if so, what are the details thereol?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) The High Level Committee had categorised the manufacture of Tetracycline, Oxytetracycline, INH and PAs by M|s. Pfizer as involving high technology. These drugs are also being manufactured by a few Indian companies. The exports of M|s. Pfizer have been increasing over the past three years. The details are given below:

(Rs. in lakhs)

Year (December to November			Exports	
1980			41.87	
1981	4.4	**	45.87	
1982		* *	58.53	

Details regarding selling if any, of substandard medicines by M/s. Pflzer in the Indian market are being collected and will be laid on the Table of the House.

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